

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A.NO.809/95  
M.A.NO.989/95

(2)

Hon'ble Shri Justice S.C.Mathur, Chairman  
Hon'ble Shri P.T.Thiruvengadam, Member(A)

New Delhi, this 2nd day of May, 1995

Shri K.K.Goel  
s/o Shri Ram Karan  
Asstt. Engineer  
Civil Construction Wing  
Directorate General of All India Radio  
Soochna Bhawan(Lodi Complex)  
New Delhi.

Shri Krishan Pal  
s/o Shri Babu Ram  
Asstt. Engineer  
Civil Construction Wing  
Directorate General of All India Radio  
Soochna Bhawan(Lodi Complex)

... Applicants

(By Shri T.C.Agarwal, Advocate)

Versus

Union of India & Others through

Director General of All India Radio  
Akashvani Bhavan  
Parliament Street  
New Delhi.

Chief Engineer(Civil)  
Civil Construction Wing  
All India Radio  
2nd Floor  
PTI Building  
New Delhi.

... Respondents

O R D E R (Oral)

Hon'ble Shri Justice S.C.Mathur, Chairman

The applicant seeks a direction to the respondents not to interfere in his promotion to the cadre of Assistant Engineer made in 1990. According to the applicant, the said promotion was made on regular basis through Departmental Promotion Committee.

(3)

2. From the argument of the learned counsel and also from the circular dated 19.10.1993 (Annexure A-9 to the OA), it is apparent that a judicial order has been passed by the Ernakulam Bench of the Tribunal in Original Application No.1651 of 1991 and in implementation of that order some persons who had been promoted earlier are likely to be reverted. In that context through circular dated 19.10.1993 relevant facts are being collected. Applicants have also been asked to supply information pertaining to each. The proceeding started without the circular dated 19.10.1993 has not so far culminated in a final order and no order of reversion has been passed. The application is therefore, premature. Learned counsel has submitted that if the reversion order is passed he may not get any interim order. That is not a sufficient ground to entertain a premature application.

3. The application is accordingly rejected.

P. J. Ds

(P.T. THIRUVENGADAM)

MEMBER(A)

L. M.

(S.C. MATHUR)

CHAIRMAN

/RAO/